श्री टी० अन्जैया : मैंने तो पहले ही इस बात की अशोरेन्स दी है कि रिट्रेंचमेंट को रोकने के लिए एक मीटिंग बुलाई जाएगी। हो सकता है, उस पर जो भी एक्शन होना होगा, जरूर लेंगे। कलोजर आफ दी मिल्ज के बारे में नौ मिल्ज क्लोज हुए हैं, इससे ज्यादा नहीं हुए हैं जो इनफर्मेशन बंगाल गवर्नमेंट ने दी है और इसमें तो हमारी गवर्नमेंट की पालिसी साफ है। We are not going to tolerate any retrenchment closure or lay-off unless some reasons are there.

MR. CHAIRMAN: Next question. (*Interruptions*).

श्री रामानन्द यादव : आपकी स्टेट गवर्नमेंट क्या कर रही है ?

श्री सकोमल सेन : यह तो आप लोगों की पालिसी है।

MR. CHAIRMAN: Next question.

D.D.A. registration for old persons

*44. SHRI RAFIQUE ALAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether DDA proposes to introduce a special scheme for registration of old persons with a view to alloting them DDA flats on priority basis;

(b) if so, what are the details thereof: and

(c) by when the scheme is likely to be introduced?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) No, Sir.

(b) and (c) Do not arise.

SHRI RAFIQUE ALAM: This Government is committed to help the people belonging to weaker sections. Old-aged people are also one of the weaker sections. Does the Government propose to reserve some percentage for the old people as has been done in many other cases for allotment of DDA flats and the allocation of flats is also going to be made right now?

श्री अब्दुल गफूर : अभी तो नौजवान लोगों के लिए मकान बनाने में ही बड़ी डिफिकल्टी हो रही है। ओल्ड लोगों के लिए स्कीम बनायेंगे तो हम जरूर कनसिडर करेंगे।

SHRI VISHWA BANDHU GUPTA: Sir, the question is whether the Minister would at least consider specific things like *rain basera* to be made for old people. Why I say this is, it is safer to have houses for old people and planning for them because it is not likely to increase his problem or at least there will be some population control.

MR. CHAIRMAN: No answer, Yes, Shrimati Maimoona Sultan.

श्रीमती मैमूना सुल्तान : अभी तो ऐसा हो रहा है कि मिनिस्टर साहब के जितने भी सवालों के जवाब जो हैं वह नेगेटिव में हैं और इन्हीं नेगेटिव में से ही मेरा पाजिटिव सवाल पैदा होता है। मैं पूछना चाहूंगी कि यह सवाल जो ओल्ड लोगों के मुतल्लिक उनके रहने के लिए मकान के लिए आपके पास कोई स्कीम नहीं है और इससे पहले मैंने आपसे पूछा था—पहले यह था कि हायर-परचेज सिस्टम से लोग सुविधा के साथ किश्तों में अपने मकान की कीमत अदा कर देते थे वह शायद अब नहीं है। इसके लिए मैंने पहले भी कुछ कहा शायद आपने सुना या आपने कुछ कहा और मैंने नहीं सुना बहरहाल जो भी बात है अभी मैं यह पूछना चाहूंगी कि आपके पास बिल्डिंग एक्टिविटीज और कोमन मैन के हाउसिंग प्राब्लम्स को साल्व करने के लिए आप खुद ही बता दें कि आपकी क्या स्कीम और क्या प्लान है और उसकी डिटेल्ज क्या हैं ?

श्री अब्दुल गफूर : यह सवाल जो है, वह तो ओल्ड के लिए है। नौजवानों के लिए तो हम लोग बना रहे हैं, लाखों मकान बना रहे हैं, लेकिन यह सवाल तो... (**व्यवधान**)

MR. CHAIRMAN: You please answer the question whether old people will be allowed to pay in instalments or not.

श्री अब्दुल गफूर : अभी हाल में डी० डी० ए० की मीटिंग हुई थी जिसमें उन लोगों ने (रिटायर होने वाले) ओल्डमैन के लिए यह फर्स्ट चार्ज रखा है कि जितने भी मकान बनते हैं चाहे वह वीकर सैक्शन का हो, चाहे लो इन्कम ग्रुप का हो, चाहे मिडिल इन्कम ग्रुप का हो. उनके लिए भी उसमें देंगे, यह फर्स्ट चार्ज रखा है ।

अब सवाल यह है कि किस तरीके से. . . (व्यवधान)

SHRI SHRIKANT VERMA: Sir, at what time one becomes old? *(Interruptions)*

SHRI SAT PAUL MITTAL: Sir, I want to know whether Mr. Abdul Ghafoor is an old man or a young man. *(Interruptions)*

MR. CHAIRMAN: He is a very old young man. *(Interruptions)*

SHRI MURLIDHAR CHANDRAKANT BHANDARE: Mr. Chairman, Sir, one of the major things which affects the efficiency of the Government employees is particularly lack of accommodation on retirement. I am raising it because I presume when Government prescribe an age of super annuation, they think that he is a bit old. Maybe that he continues to be old young man like the Hon'ble Minister. But may I ask the Minister in order to achieve this new culture of result orientation, does it not become obligatory for the Govenment to give them satisfactory working conditions? In the context of that, is there any scheme by which these Government employees on the day of retirement would get a key of a flat under the self-financing scheme?

SHRI ABDUL GHAFOOR: Sir, there is a special general housing scheme for retired and retiring public servants. This was announced and registrations were made between 15-12-1982 to 15-12-1983. And those Government servants who had retired within a period of three years before the date of the scheme or were to retire within a period of three years were eligible for registration. A total of 3,440 persons were registered under this scheme. Certain persons were given flats; and certain persons wthdrew their applications. If the hon. Member had put a direct question: "whether there is any shceme or not", I would like to answer that there is no special scheme like that. But, if they come forward then we will consider it.

MR. CHAIRMAN: Mr. N. K. Bhatt.

SHRI NAND KISHORE BHATT: Sir, the cost of constructing a house is increasing day by day so much that it is becoming very difficult for an average person to have a house of his own. In view of this, and more particularly majority of our population is poor and are not in a position to meet this high cost of construction, I would like to know from the Hon'ble Minister whether he is having any plans for constructing cheaper and comfortable houses with the available materials locally. If so, I would like to have details.

SHRI ABDUL GHAFOOR: Sir, we are doing that.

MR CHAIRMAN: Mr. Shanti Tyagi.

श्री शान्ति त्यागी : सर, जितने भी फ्रीडम फाइटर्ज हैं वे सब बूढ़े हो चुके हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि फ्रीडम फाइटर्ज के लिए क्या इन सैटस में कोई कोटा रिजर्व किया गया है या नहीं ?

SHRI ABDUL GHAFOOR: I do not remember. But, I have received an application from the Freedom Fighters' Association to allot some portion of land so that they may construct houses of their own. That mat-

ter is still under consideration and we have not yet taken any decision.

MR. CHAIRMAN: Next question.

Insurance cover to workers during lock-outs and closures

*45. SHRIMATI MAIMOONA SULTAN: †
SHRI BHAGATRAM MANHAR:

Will the Minister of LABOUR be pleased to state:

(a) whether any shceme for providing insurance cover to workers during lock-outs and closures has been under Government's consideration; and

(b) if so, what are the details of the scheme and what decision has been taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) Suggestions have been made from time to time for introducing a scheme providing insurance cover to workers during lock-outs and closures. As this is a major policy matter and may require involvement of both the workers and the employers, it will require detailed examination in consultation with the interests conecrned.

SHRIMATI MAIMOONA SULTAN: As far as I can gather from the statement of the hon. Minister, I think this is a commendable step that the hon. Minister has taken in the interest of labour to provide them some financial relief during lock-outs and closures in the form of an insurance cover. But the most important factor is the time factor. The hon. Minister himself is a labour leader and commands respect from them. So, I need not stress the misery and the near-starvation conditions that the wage-earner has to undergo if he is laid off. So, may I know when the details of this scheme are going to be finalised, because every minute counts? When is it likely to go into operation?

श्री टी० अन्जैय्या : सर अभी वर्कर्स और मैनेजमेंट की एक कांफ्रेंस बुला रहे हैं। उसके बाद लेबर-मिनिस्टर्स की कांफ्रेंस बुला रहे हैं । इसके ऊपर चर्चा करके इस मसले को चूंकि आपने कहा हम सोच रहे हैं जब कभी क्लोजर होता है, लाक-आऊट हो जाते हैं तो उनका कुछ इंशोरेंस कवर होना चाहिए। यह स्कीम हमारे सामने है। इस पर जरूर कुछ विचार हो रहा है।

श्रीमती मैमूना सुल्तान : मैंने यह नहीं कहा कि विचार नहीं हो रहा है। मैंने यह कहा कि इसमें टाइम लिमिट बड़ा इंपोर्टेंट फेक्टर है । आप सोच रहे हैं । कोई टाइम लिमिट दिया है कि कितना समय लगेगा एक महीना, दो महीना, पन्द्रह दिन, बीस दिन? आप सोच रहे हैं वह तो मैंने पहले कहा कि आप लेबर लीडर हैं और इसके बारे में कहने की जरूरत नहीं है । लेकिन टाइम लिमिट की बात है । आप टाइम लिमिट के बारे में क्या सोच रहे हैं ?

श्री टी० अन्जैय्या : सर अभी इस मसले में हम तो चाहते हैं कि जल्दी से जल्दी यह हो जाए। पर हमारे फाइनेंसिंग ट्रेड यूनियन... (व्यवधान) ...

श्री सुरेश कलमाडी : अगले इलेक्शन से पहले हो जाएगा या नहीं ?

श्री टी० अन्जैय्या : हां हो जाएगा। उससे पहले हो जाएगा । तो हम लोग यह सोच रहे हैं और इसमें सबसे पहला यह है कि एपलायर और एपलाईज के कंट्रीब्यूशन का सवाल है और इसमें जो कंट्रीब्यूशन दे सकते हैं या नहीं दे सकते हैं । अभी जो एंपलायमेंट ई० एस० आई० स्कीम में जो थोड़ा सा पैसा बचता है उसमें किस ढंग से इंशोरेंस स्कीम दे सकते हैं इस बारे में सोचना है ।

SHRIMATI MAIMOONA SULTAN: My second question...

MR. CHAIRMAN: You have already put two questions.

†The question was actually asked on the floor of the House by Shrimati Maimoona Sultan.